

319/95

Ards for AM on
19/1/1995

More
19/1/95

For by Registrar

Letter received from
Shri G.S. India, advocate
is placed for perusal.

18/1/95
Puc
19/1/95

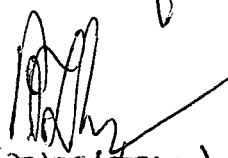
19/1/95
Order/Judgement despatched
to Applicant/Respondent(s)
on 13/2/95

22/2/95

①
Dated: 19.1.95

Shri M.S. Ramamurthy,
Counsel for the applicant.

Shri Ramamurthy seeks
leave to withdraw the DA.
as the apprehension of reversion
does not survive. The DA is
disposed of as withdrawn.


(P.P. Srivastava)
M(LA)


(M.S. Deshpande)
Mc